

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 181/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2017

NAME OF THE PARTIES: M/s. Angarika Multitrading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

50	Chandrakant Mhadeswar & Madan Gupta	Advocate	
----	---	----------	--

ORDER

CSP 181/230-232/NCLT/MB/MAH/2017
CSP 182/230-232/NCLT/MB/MAH/2017
CSP 183/230-232/NCLT/MB/MAH/2017
CSP 184/230-232/NCLT/MB/MAH/2017
CSP 185/230-232/NCLT/MB/MAH/2017
CSP 186/230-232/NCLT/MB/MAH/2017
CSP 187/230-232/NCLT/MB/MAH/2017
CSP 188/230-232/NCLT/MB/MAH/2017
CSP 189/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 19.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)